

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 304
(IB)-995(ND)18

New IA-3194/2024, New IA-3325/2024

IN THE MATTER OF:

M/s. VMS Equipment Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Primose Inftatech Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

: Dr. Farrukh Khan, Adv. Ridhima Goyal, Adv. Abhinav Aggarwal in IA-3325/2024, Mr. Rachit Mittal, Mr. Parish Mishra, Mr. Adarsh Srivastava Advs in IA-3194/2024

For the RP

: Adv. Anuja Pethia, Adv. Srikant Singh

For the RA

: Adv. V. Siddharth, Adv. Rishabh Nangia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3194/2024, IA-3325/2024: List on 04.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)